

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 61 of 2012 &
IA No. 280 of 2012**

Dated : 21st February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

B.S.E.S. Rajdhani Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Mansoor Ali Shoket
Mr. Vishal Anand
Mr. Saket Musinapally
Counsel for the Respondent (s) : Mr. Daleep Kr. Dhayani for
Mr. Pradeep Misra for R.1
Ms. Swapna Seshadri, Amicus Curiae

**Appeal No. 62 of 2012 &
I.A. No. 281 of 2012**

B.S.E.S. Yamuna Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. Aashish Gupta
Mr. Aditya Nayyar
Counsel for the Respondent (s) : Mr. Daleep Kr. Dhayani for
Mr. Pradeep Misra for R.1
Ms. Swapna Seshadri, Amicus Curiae

ORDER

Post the matter for further hearing on **22.03.2013 at**

2.30 p.m.

(Rakesh Nath)
Technical Member
Ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson